

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : IBA/656/2020

NAME OF THE PETITIONER : State Bank of India

NAME OF THE RESPONDENT(S) : Manjeer Singh Bhatia (In the matter of
Bhatia Coke & Energy Ltd)

UNDER SECTION : Sec 95 of IBC 2016

ORDER

Ld. Counsel Mr. M.L. Ganesh for the Petitioner. Ld. Counsel Ms. Rishita Kishan for the Personal Guarantor. Ld. Counsel Ms. Ayushi Patidar for RP.

In this case the IRP report has been served.

Reply yet to be filed.

The Respondent Personal Guarantor is directed to file reply within 2 weeks.

This is the final opportunity.

Rejoinder, if any, be filed within a week thereafter.

Post the matter for hearing on **25.07.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk